

High COURT OF JAMMU AND KASHMIR & LADAKH
(Office of the Registrar General Camp at Jammu)

ORDER

No: 1174 of 2023/RG/65

Dated: 06-10-2023

Consequent upon the retirement on superannuation of Shri Permod Kumar, Additional Registrar (Adm) on 31.08.2023, and promotion of various officers/ officials of the High Court effected recently, the following transfers and adjustments of officers of the High Court are hereby made in the interest of administration and smooth functioning of the Registry:-

1. Shri Mohd. Yasin Beigh, Registrar (Adm), High Court Main Wing, who is dealing with L.P. / Legal / Supreme Court /RTI Sections shall now attend the work of L.P. and RTI Sections;
2. Shri Aftaf Ahmad Chowhan, Additional Registrar(Adm), High Court Wing, Jammu is transferred and posted as such in the High Court Main Wing, Srinagar. He shall look-after the work of Gazetted and Non-gazetted Sections;
3. Mrs. Nisha Saraf, Joint Registrar (Computer), High Court Wing, Jammu is transferred and posted in the Main Wing of the High Court. She shall remain attached with Registrar Rules till further orders;
4. Mrs. Farahana Ali, who was promoted as Joint Registrar vide High Court Order No.1039 of 2023/RG/NG-400-(I) dated 06.09.2023, presently working in the J&K Judicial Academy, is transferred and posted in High Court Wing, Srinagar. Her further adjustment shall be made by the Registrar Judicial, Srinagar;
5. Shri Jatinder, Singh, Deputy Registrar (Adm.), presently working in the Gazetted Section shall now attend the work of Legal and Supreme Court sections. He shall also keep track of the court proceedings in the High Court, in cases where High Court is a party;
6. Shri Pawan Kumar Sharma, who was promoted as Bench Secretary, vide High Court order No. 844 of 2023/RG dated 04.08.2023, shall continue to work in the Gazetted Section of the Main Wing till further orders;
7. Shri Ajmer Singh, Assistant Registrar-I, presently posted in the High Court, Main Wing, Srinagar is transferred and posted in the J&K Judicial Academy. His further adjustment shall be made by the Director, J&K Judicial Academy;
8. Shri Showkat Hussain Qadiri, Assistant Registrar-I, High Court Wing, Srinagar is transferred and posted in the High Court Main Wing. He shall attend the work of Legal Section.
9. Shri Syed Gulzar Ahmad, Assistant Registrar-II, presently posted in the High Court Main Wing, Srinagar is transferred and posted in the J&K Judicial Academy. His further adjustment shall be made by the Director, J&K Judicial Academy.



10. Shri Imtiyaz Ahmad Wani, who was promoted as Assistant Registrar-II vide High Court order No.1039 of 2023/RG/NG-400-(I) dated 06.09.2023 is posted as Assistant Registrar (Statistical Section) High Court, Main Wing. Further, he is also nominated as **Nodal Officer** for uploading the statistical data etc. pertaining to the High Court of J&K and Ladakh on the relevant portals of the Ministry of Law and Justice (Union of India); and
11. Shri Nazir Ahmad Ganaie, who was promoted as Assistant Registrar-II, vide High Court Order No.1039 of 2023/RG/NG-400-(I) dated 06.09.2023, shall work as such, in the Non-Gazetted Section.

By Order


6/10/23

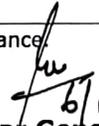
(Shahzad Azeem)
Registrar General

No: 45879-914/RG/Gs

Dated: 06-10-2023

Copy of the above forwarded to the :

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu /Srinagar.
2. Secretary to Hon'ble Mr. /Mrs. Justice _____
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh for Information.
4. Registrar Judicial, High Court of J&K and Ladakh Jammu / Srinagar.
- 4A. Director, J&K, Judicial Academy, Srinagar. for information and necessary action. (Handwritten note: for information + necessary action)
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
6. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar.
7. Registrar Recruitment/Registrar Administration / Registrar Management, High Court of J&K and Ladakh
..... for information.
8. Director Finance, High Court of J&K and Ladakh, Srinagar.
9. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar
..... for information and necessary action.
10. Incharge Library, High Court of J&K and Ladakh, Jammu / Srinagar for information and keeping record of the same.
11. Concerned Officers _____
.....for information and necessary compliance


6/10/23
Registrar General